

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.49/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Inter Equipment (I) Pvt.Ltd

SECTION OF THE COMPANIES ACT: 621A-441 of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

26	KARTHIK SOMASUNDRAM	ADVOCATE	
----	------------------------	----------	---

**COMMON ORDER.**

**Compounding Application No. 49/441/NCLT/MB/MAH/2017**  
**Compounding Application No.116/441/NCLT/MB/MAH/2017**  
**Compounding Application No.117/441/NCLT/MB/MAH/2017**  
**Compounding Application No.118/441/NCLT/MB/MAH/2017**

1. Learned Advocate Mr. Karthik Sundaram for the Petitioner is present.
2. Some more information is required.
3. Hence adjourned to **23-06-2017.**

Dated: **28.04.2017.**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**